



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.02.2026

NOTICE

Please take notice that the following matter listed in the Court – IV on 26.02.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 18 of 2023 & I.A. No. 48 of 2023 Part Heard	Shapoorji Pallonji & Company Pvt. Ltd. Vs. Rattan India Power Ltd.	Sonali Jaitley Bakhshi	Karan Batura

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)